

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

OA No. 506/2012

Date of order: 31/05/2016

Coram:

**Hon'ble Dr. K.B. Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Lallu Ram S/o Late Shri Manga Ram, Aged about 61 years, R/o H. No. S-1 Ambedkar Nagar, Jaipur (Office Address:-Worked as Sorting Assistant Under JP Division Jaipur).

.....Applicant

(Mr. S.P. Singh, counsel for the applicant)

VERSUS

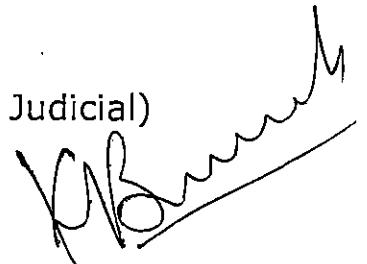
1. Union of India, through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawn, New Delhi.
2. The Secretary, Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of personal and training, New Delhi-110001.
3. The Chief Postmaster General, Rájasthan Circle, Jaipur.
4. The Director Postal Services (HQ), O/o Chief Postmaster General, Rajasthan Circle, Jaipur-302007.
5. Director of Accounts, Accounts (Postal), Jaipur.
6. Superintendent, SSRM 'JP' Division, Jaipur.

.....Respondents

(Mr. S.S. Shekhawat, counsel for the respondents)

ORDER

(By : Hon'ble Dr. K.B. Suresh, Member Judicial)



Heard.

2. Apparently, this matter is covered by the judgment of this Bench of the Tribunal in similar cases in OA No. 313/2011 (Dev Karan Mahala Vs. UOI & Ors.) and OA No. 805/2012 (Surendra Peepliwal Vs. UOI & Ors.) dated 24/11/2015 which has been decided in the light of the Judgment passed by the High Court of Judicature for Rajasthan at Jodhpur in D.B. Civil Writ Petition No. 364/2013 (UOI & Ors. Vs. Pukhraj Sharma) dated 10/08/2015. Therefore, in terms of the above order Original Application is allowed. The same time frame is given for conferment of benefits to the applicant.



(Ms. Meenakshi Hooja)
Administrative Member



(Dr. K.B. Suresh)
Judicial Member

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